

**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No.2, R.K.Puram, New Delhi - 110066**  
**SERVICE TAX (DIVISION BENCH MATTERS)**  
**SUPPLEMENTARY CAUSELIST**

Court No. :I

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

Coram:

HON'BLE MS. HEMAMBIKA R PRIYA, MEMBER (TECHNICAL)

Dated :25/04/2023

Day :Tuesday

Time : 10:30 A M

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<b><u>REGULAR MATTERS</u></b>				
30	ST/52709/2016	JOY HOTEL AND RESORT PRIVATE LIMITED	ADDITIONAL DIRECTOR GENERAL (ADJUDICATION)-DGCEI ADJUDICATION CELL	LAKSHMIKUMARAN & SRIDHARAN, ADV./DR narasimhan.l@lakshmirsi.com	Misc connected to sr no. 5.
	ST/Misc/50254/2023				

Prepared By: chandanchanchal

Verified By CM

Dy. Registrar  
(SERVICE TAX Appeal Branch)